

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2073
ANSWERED ON:05.08.2003
RECRUITMENT OF LOCAL PEOPLE IN DAMAN & DIU
DAHYA BHAI V. PATEL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether no preference is given to local people in employment even in lower posts in U.T. of Daman & Diu;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to amend the recruitment rules for giving preference to the local people in regard to employment opportunities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (c): In accordance with article 16 of the Constitution of India, there shall be equality of opportunity for all citizens in matters relating to employment or appointment to any office under the State provided that the provisions contained in the said article shall not prevent Parliament from making any law prescribing, in regard to a class or classes of employment or appointment to an office under the Government of, or any local or other authority within, a State or Union territory, any requirement as to residence within that State or Union territory prior to such employment or appointment. There is no law passed by the Parliament as to prescribe any requirement as to residence within the Union territory of Daman & Diu prior to employment or appointment under the Daman & Diu Administration.